## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/2015
NAME OF THE COMPANY	S.K. Bigstar Foods Limited
NAME OF THE APPLICANT/PETITIONER	Kaja Gajendra Rao & 18 others
NAME OF THE RESPONDENT(S)	S.K. Bigstar Foods Limited & 9 others
UNDER SECTION	111A of the Companies Act, 1956

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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R. Raghusandan Rao Sv. Adr 9966622805 (7)

Heard Shri B. Mohan, Learned Counsel for Shri P.H. Aravind Pandian, Learned Senior Counsel for Respondent R-2 to R-10 and Shri R. Raghunandan, Rao, Learned Senior Counsel for R-1.

Post the case on 27,11,2017.

ambor

Member (T)

Kild

Member (J)

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